

**Guidelines for registration of naturopathy practitioners**

3830. SHRI SHANTA KUMAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is formulating any Act or guidelines for the registration of Naturopathy practitioners; and

(b) the action which has already been initiated in this regard and the time limit to complete the process?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) The Department of AYUSH has already asked State Governments to enact comprehensive legislation for the regulation of Naturopathy covering registration of practitioners, medical education and all matters related to Naturopathy. Further, it was recommended that in the meantime a system be set up for the registration of practitioners and for the accreditation of institutions on the basis of guidelines formulated and issued by the Government of India. The guidelines are comprehensive for the said purposes.

**Sickle-cell anaemia patients in Chhattisgarh**

†3831. SHRI SHIVPRATAP SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of patients suffering from sickle-cell anaemia in Chhattisgarh and the details thereof for the last three years;

(b) whether the number of such patients has increased; and

(c) if so, the details thereof and the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) The exact number of Sickle Cell Anaemia (SCA) patients in Chhattisgarh is not maintained centrally. However, according to the information received from the Government of Chhattisgarh, number of SCA patients detected during the last three years is given as under:

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†Original notice of the question was received in Hindi.

Year	No. of persons tested by electrophoresis	No. of persons suffering from SCA
2010-11	1249	217
2011-12	993	112
2012-13	451	50

**Expenditure under malaria and polio control programmes**

‡3832. SHRI DARSHAN SINGH YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the allocations and expenditure made under malaria and polio control programmes in various States including Uttar Pradesh during last three years till date; and

(b) the funds demanded by State Governments under these programmes during the said period, State-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Under the National Vector Borne Disease Control Programme (NVBDCP), budget is allocated for prevention and control of all vector borne diseases including malaria, State/UT wise details in respect of NVBDCP & Polio Immunization during 2010-11, 2011-12 and 2012-13 are given in Statement-I and II respectively (*See* below).

(b) State Governments submit their requirement/demand in their respective Programme Implementation Plan (PIPs) and funds are released after discussion in the Subgroup Appraisal Committee and National Programme Coordination Committee of National Rural Health Mission (NRHM).

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‡Original notice of the question was received in Hindi.